File No. 1-1771/FSSAI/Imports/2018

Food Safety and Standards Authority of India

(A Statutory Authority Established under the Food Safety and Standards Act, 2006)

FDA Bhawan, Kotla Road, New Delhi 110002

The /3 July, 2021

ORDER

Subject: Clearance of Imported consignments of Pulses and Crude Oil (Edible Grade)-reg.

In continuation to order of even number dated 19.05.2021 (copy attached) on the subject matter the Authorised Officers are hereby directed to facilitate and carry out food import clearance process on priority without delay for consignments of imported pulses and crude oil (Edible Grade) and if required, scrutiny/visual inspection/sampling may be carried out even on weekends also to expedite clearance

(Dr. Amit Sharfind) 1-/4

Director (Imports) Email- dramit.sharma@fssai.gov.in

То,

- 1. All Authorised Officers, FSSAI- for compliance of above order.
- 2. Director (Customs) & Commissioner (Single Window Project, CBIC)- with a request to circulate to all officials of Customs Department working as Authorized Officers for compliance.

Copy for information to-

- 1. Joint Secretary (Stg. & PG), Department of Food & Public Distribution, Krishi Bhawan, New Delhi
- 2. Economic Adviser, Department of Consumer Affairs, Food and Public Distribution.
- 3. PPS to CEO, FSSAI
- 4. CITO, FSSAI-IIQ (for uploading on the FSSAI website)

File No. 1-1771/FSSAI/Imports/2018

Food Safety and Standards Authority of India

(A Statutory Authority Established under the Food Safety and Standards Act, 2006)

FDA Bhawan, Kotla Road, New Delhi - 110002

The 18th May, 2021

ORDER

Subject: Clearance of Imported consignments of Pulses and edible oils-reg.

In view of the references received from Department of Consumer Affairs, Food and Public Distribution and Ministry of Food Processing Industry, the imports of Pulses and edible oils are being facilitated to ensure timely processing and clearance. Accordingly, it is informed that importers of pulses may carry out advance filing of Bill of Entries in Food Import Clearance System of FSSAI and the Authorised Officers are hereby directed to facilitate and carry out food import clearance process on priority without delay for consignments of imported pulses and edible oils.

2. This issues with the approval of the Competent Authority.

(Dr. Amit Sharma)
Director (Imports)

Email- dramit.sharma@fssai.gov.in

To,

- 1. All Authorised Officers, FSSAI- for compliance of above order.
- 2. Director (Customs) & Commissioner (Single Window Project, CBIC)- with a request to circulate to all officials of Customs Department working as Authorized Officers for compliance.

Copy for information to-

- 1. Joint Secretary (Stg. & PG), Department of Food & Public Distribution, Krishi Bhawan, New Delhi
- 2. Joint Secretary, Department of Commerce, Udyog Bhawan, New Delhi
- 3. Dy. DGFT, Ministry of Commerce, New Delhi.
- 4. Economic Adviser, Department of Consumer Affairs, Food and Public Distribution.
- 5. PPS to CEO, FSSAI
- 6. CITO, FSSAI-HQ (for uploading on the FSSAI website)